IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Tuesday THE 15th Day Of April 2025 COURT HALL NO.5 SITTING AT KALABURAGI BENCH

at 11:30AM BEFORE

THE HON'BLE JUSTICE S RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCE AT KALABURAGI BENCH, KALABURAGI

Sl. No.	Case No.	Pet/Appl/Comp. & Adv.	Resp. & Adv.
	(MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU) ORDERS		
1	EP 2/2023 (,) A/W NON FILING OF DRAFT ISSUED BY ADV		RES: SRI.C.K. RAMA MURTHY AND OTHERS
	FOR R1 V/O/D 14/02/2025	ABHISHEK GOWDA A H	RAGUPATHI FOR R1
	2) ADDL. WRITTEN STATEMENT FILED BY THE ADV. FOR R1		VIDE COURT ORDER DTD 7/9/23 SUBRAMANYA R & VINAYAKA B FOR R1
	3) IA 1/25 FOR REJECTING THE ELECTION PETITION FILED BY THE ADV. FOR		VIDE COURT ORDER DTD 7/9/23 VINAY S, VENKATESHA S & LAKSHMINARAYANA C FOR R3 & R12
	R1 4) IA 2/25 FOR STRIKE OUT OF PLEADINGS FILED BY THE ADV. FOR R1		VIDE COURT ORDER DTD 7/9/23 N T NAGARAJ & SUMA B K FOR R5 & R9
			N T NAGARAJ & SUMA B K FOR R7
	(DATE)		VIDE COURT ORDER DTD 09/11/2023 SHIVARAJ PATIL FOR R8 (NOC)
			VIDE COURT ORDER DTD 09/11/2023 PRAKASH M PATIL FOR R13 (NOC)
			VIDE COURT ORDER DTD 24/8/23 R2 - KALE GOWDA R6 - M D SANTHOSHA B NAYAK R10 - RAVI KUMAR R11 - B RAMA MURTHY

COURT HALL NO:27

ARE PLACED EX-PARTE

VIDE COURT ORDER DTD 7/9/23 R4- R SELVAKUMAR IS PLACED EX-PARTE

R14 - HEMA GOWDA SD THROUGH HAND SUMMONS

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